Annexure-7

P.L. Industries Private Limited

List of Creditors under clause (ca) of regulation 13(2) of IBBI (Insolvency Resolution Process for Corporate Persons) Regulations ,2016.

Date of Commencement of CIRP: 12-01-2024; List of Creditors is Pursuant to claims received and updated as on 20-03-2024

List of operational creditors (Government dues)

(Amount in Rs.)

	Details of claimant		Details of claim received		Details of claim admitted								
Sl. No.	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party	% of voting share in COC, if applicable	Amount of contingent claim	Amount of any Mutual dues, that may be set off	Amount of claims under verification	Amount of claims not admitted	Remarks, if any
	NA	NA	-	-	-	-	-	-	-	-	-	-	